

**| आयकर अपीलिय अधिकरण न्यायपीठ, मुंबई |**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**"SMC" BENCH, MUMBAI**

**BEFORE SHRI NARENDRA KUMAR BILLAIYA, HON'BLE ACCOUNTANT MEMBER**  
**&**  
**SHRI RAHUL CHAUDHARY, HON'BLE JUDICIAL MEMBER**

**I.T.A. No. 847/Mum/2024**  
**Assessment Year: 2017-18**

<b>Manish Kishin Tolani</b> Flat No. 4, 2 <sup>nd</sup> Floor Sonesar Apt. Near Aman Talkies Road Ulhasnagar - 421003 <b>[PAN: ABYPT9627K]</b>	Vs	<b>Income Tax Officer, Ward - 2(2),</b> <b>Kalyan</b>
---	----	--

<b>अपीलार्थी/ (Appellant)</b>		<b>प्रत्यर्थी/ (Respondent)</b>
-------------------------------	--	---------------------------------

Assessee by :	Shri Manish Kishin Tolani, A/R
Revenue by :	Shri Himanshu Sharma, CIT, D/R

सुनवाई की तारीख/**Date of Hearing** : 02/07/2024  
घोषणा की तारीख /**Date of Pronouncement**: 02/07/2024

**आदेश/ORDER**

**PER NARENDRA KUMAR BILLAIYA, AM:**

This appeal by the assessee is directed towards the order dt. 27/12/2023 by NFAC, Delhi for the Assessment Year 2017-18.

2. The assessee moved the following application at the time of hearing of the appeal :-

“ .....

*That the Appellant has already paid the Outstanding demand amount as per the Portal to Income Tax Officer Ward 2(2) Kalyan and hence would like to withdraw this Appeal.*

*That the copies for the same are hereby annexed with this Application.*

*That Applicant would hence like to withdraw the Appeal.*

*That the same would be in the interest of justice.”*

2

3. Noting the contents, the appeal of the assessee is dismissed as withdrawn.

**Order pronounced in the Court on 2<sup>nd</sup> July, 2024 at Mumbai.**

*Sd/-*

**(RAHUL CHAUDHARY)  
JUDICIAL MEMBER**

*Sd/-*

**(NARENDRA KUMAR BILLAIYA)  
ACCOUNTANT MEMBER**

Kolkata, Dated 02/07/2024

*SC S/P*

आदेश की प्रतिलिपि □ ग्रेषित/Copy of the Order forwarded to :

1. □ पीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent
3. संबंधित आयकर आयुक्त / Concerned Pr. CIT
4. आयकर आयुक्त (□ पील) / The CIT(A)-
5. विभागीय प्रतिनिधि , आयकर अपीलीय अधिकरण, मुंबई /DR,ITAT, Mumbai,
6. गार्ड फाई/ Guard file.

आदेशानुसार/ BY ORDER,  
TRUE COPY

Assistant Registrar  
आयकर अपीलीय अधिकरण  
ITAT, Mumbai